

I know about the proceedings of a few meetings that were held in West Bengal in which this food problem was discussed month after month and how the policies were conducted from day to day. It was not that this West Bengal Government, which now belongs to the Congress Party, is alone responsible for the policy. All the political parties in West Bengal are associated in coming to some of the decisions and how the policy should be conducted. Therefore, she cannot say that she does not know what is happening there.

The Food and Relief Committees had been formed at the State level. Then there have been Food and Relief Committees at the sub-divisional level. In all these committees all the political parties that count in West Bengal are associated. Therefore, it cannot be said, when they are being associated with all these committees at the State level as well as the sub-divisional level, that they did not know how the vast amount of cereals that were sent to West Bengal could not reach the consumers.

I shall place certain facts how during the last year as well as this year serious situation has arisen in West Bengal. It was not so two years back or before that. Now, with regard to the question whether it is mismanagement of the Government which has been managing this food problem since 1948 and whether suddenly there has been some lapse on their part or they had gone astray in certain matters in the management of this food question, or whether it is due to something else, on that I want to dilate by citing some facts and figures before the House.

Mr. Deputy-Speaker: That he might do the next day. We shall now take up the Private Members' Business.

14.32 hrs.

### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

#### FORTY-SEVENTH REPORT

Sardar A. B. Saigal (Janjgir): Sir, I beg to move:

"That this House agrees with the Forty-seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 19th August, 1951".

Mr. Deputy-Speaker: Motion moved:

"That this House agrees with the Forty-seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 19th August, 1951"

There is an amendment by Shri Vajpayee.

Shri Vajpayee (Balrampur): Sir, the Committee has allotted two hours for my resolution, and I have tabled an amendment that the time be extended by one more hour. I think the question of Tibet issue being referred to the United Nations is an important issue.

Mr. Deputy-Speaker: He might not advance further arguments. If that be the will of the House it can extend it just now, or the Speaker has always the discretion to extend it by one hour if he finds that that is the desire of the House, and it can be done at that moment. So the hon. Member need not move his amendment. We will see as the debate advances, and if the House wants we can extend the time.

The question is:

"That this House agrees with the Forty-seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 19th August 1951".

The motion was adopted.